CUSTOMS EXCISE & SERVICE TAX APPELLATE TRIBUNAL AHMEDABAD REGIONAL BENCH, COURT NO. 3

CUSTOMS APPEAL NO. 10327 OF 2016 & 10623 OF 2016

KARGWAL ENTERPRISES PVT LTD KARGWAL CORPORATION

Appellant

Vs.

CC- MUNDRA

Respondent

Appearance: Present for the Appellant :Shri Stebin Mathew, Advocate

CORAM: HON'BLE MR. RAMESH NAIR, MEMBER (JUDICIAL) HON'BLE MR. RAJU, MEMBER (TECHNICAL)

Date of Hearing : **11/10/2023**

<u>ORDER</u>

Shri Stebin Mathew learned Counsel appearing for Appeal No. C/10327/2016 and C/10623/2016 submits that these appeal are listed on 04.01.2024 due to some difficulty, he request for preponement of the hearing. Considering the submission made by learned counsel, these appeals be listed on 20.10.2023.

(RAMESH NAIR) MEMBER (JUDICIAL)

(RAJU) MEMBER (TECHNICAL)

Neha